

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Intec Capital Ltd
Vs
Rajeswari Infrastructure Ltd

MAIN PETITION NUMBER : CP(IB)/133(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA/1140(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Anuj Chauhan for the Applicant / RP.

This application has been filed under Section 45 of IBC, 2016 seeking directions to the Respondent to make contribution to the assets of the Corporate Debtor and to direct the Respondent to return an amount of Rs. 2,19,41,340/- back into the account of the Corporate Debtor.

Applicant is directed to serve copy on the application on the Respondent and file Affidavit of Service.

List the application for appearance / reply on **02.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)